

**NATIONAL GREEN TRIBUNAL, PRINCIPAL BENCH  
FARIDKOT HOUSE, NEW DELHI  
CAUSE LIST OF COURT NO. 2**

**DATE: 1<sup>st</sup> February, 2016**

**Time: 10:30 AM**

**HON'BLE MR. JUSTICE M.S. NAMBIAR  
JUDICIAL MEMBER**

**HON'BLE MR. JUSTICE RAGHUVENDRA S. RATHORE  
JUDICIAL MEMBER**

**HON'BLE MR. BIKRAM SINGH SAJWAN  
EXPERT MEMBER**

S.NO.	CASE NO.	PARTIES	COUNSEL FOR PARTIES
<b>FOR ADMISSION</b>			
1.	Original Application No. 02/2016 (M.A. No. 92/2016)	S. D. Windlesh Vs. Union of India & Anr.	Mr. S. D. Windlesh, Adv. in person
<b>AFTER NOTICE</b>			
2.	Original Application No. 14/2016	Yuva Shakti Sangthan Vs. Ministry of Environment & Forest & Ors.	Mr. Hitesh Sachar & Mr. Rishi Pal, Advs. for Applicant Mr. Rajesh K. Singh, Adv. for R-1 Mr. Tarunvir Singh Khehar, Adv. for R-2
<b>FOR HEARING</b>			
3.	Original Application No.56/2015 (M.A. No. 887/2015)	Mr. Shailesh Singh Vs. District Magistrate, Ghaziabad & Ors.	Mr. Sudeep Dey, Adv. with Mr. Shailesh Singh Mr. Raman Yadav, Adv. for R-1, 3 to 6 Mr. Sudhir Kulshreshtha and Ms. Sushma Singh, Adv. for 2 Mr. Rajkumar, Adv. for CPCB Mr. Ramcth, Adv. for R-4 Ms. Savitri Pandey, Adv. for State of U.P.
4.	Appeal No. 110/2015 (Previously Original Application No. 282/2013) (M.A.No.760 /2013 & M.A.No.39/2014)	Tarun Bharat Chauhan & Anr. Vs. U.O.I. & Ors.	Mr. Pinaki Mishra, Sr. Adv., & Mr. Nitin Gupta, Adv. for the Applicant. Ms. Panchajanya Batra Singh, Adv. for R-1 Mr. B.V. Niren & A.K.Prasad Adv. for R-2 Ms. Savitri Pandey, Adv. for R-3 & 6 Mr. Sudhir Kulshreshtha, Adv. for R-4 Mr. Pradeep Mishra & Mr. D. K. Dhayani, Adv. for R-5 Ms. Reena Singh, AAG, UP & Ms. Bhakti Pasrija Sethi, Adv. for R-7 & 8 Mr. Gaurav Dhingra, Adv. For R-9 Mr. A. K. Prasad, Adv. for MoUD
5.	Original Application No.135/2015 (M.A. No. 1309/2015)	Narinder Kr. Shukla & Ors. Vs Sh. Jagdish Saphiya & Ors.	Mr. Amita Babbar, Mr. Rahul Sharma & Mr. Jitin, Adv. for Applicant Mr. S. C. Rana, Adv. for R-1 to 3 M r. Suryanarayna Singh, Ad.AG, State of H.P. for R-4 to 8 Dr. S. P. Sharma, Adv. for Applicant in M.A. No. 1309/2015
6.	Original Application No.163/2015	Citizens for Collective Consciousness Vs Dhanu & Ors.	Mr. Praneet Ranjan & Mr. Abhinav Singh Adv. for Applicant Mr. Vipin K. Singh, Adv. for R-1 to 8 Mr. Narendra Pal Singh & Mr. Dinesh Jindal, Adv. for R-9 Mr. D. Rajeshwar Rao, Adv. for R-12 to 15

7.	Original Application No. 181/2015 (M.A No. 519/2015 & M.A No. 520/2015)	Kuldeep Nagar  Vs. Union of India & Ors.	Mr. Rahul Choudhary & Mr. Sanjay K. Pandey, Advs. for Applicant  Ms. Panchajanaya Batra Singh, Adv. for R-1 Mr. A. R. Takkar, Adv. for R-2 Mr. Amit Agrawal, Adv. for WBPCB Ms. Yogmaya Agnihotri, Adv. for R-3&4 Mr. Vikram Mehta, Adv. for R-5 Ms. Neha Rajpal, Adv. for R-6 Mr. Amit Agarwal, Adv. for R-7 Mr. Devraj Ashok, Adv. for R-8 Mr. Amit Mehta, Adv. for R-15 Ms. Jyoti Dutt Sharma, Adv. for R-16 Mr. Rajul Shrivastav, Adv. for MPPCB Mr. Rattan K. Singh, Adv.
8.	Original Application No. 261/2015	Rajeev Raheja  Vs. Delhi Municipal Corporation & Ors.	Mr. Rajib Raheja, Adv. for Applicant  Ms. Pooja Kalra, Adv. for R-1 & 2 Mr. D. Rajeshwar Rao, Mr. Charanjeet Singh, Advs. for R-3 & 4
9.	Original Application No. 286/2015	Ved Pal  Vs. MoEF & Ors.	Mr. Rishi Pal, Adv. for Applicant  Ms. Shakshi Popli, Adv. for MoEF & NCT, Delhi Mr. B. V. Niren, Adv. for R-4 Mr. Bhupender Kumar, LA for CPCB
10.	Original Application No. 301/2015	All Nehru Place Development & Welfare Association  Vs. South Delhi Municipal Corporation	Mr. Sandeep Bajaj & Mr. Ekank Mehra, Advs. for Applicant  Mr. Shubhra Parashar, Adv. with Ms. Laveena Passi, LO for SDMC

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